

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 24
(TO BE ANSWERED ON THE 4th December 2023)

SCHEME FOR REMOTE PILOT CERTIFICATES

24. DR. SIKANDER KUMAR
SHRI BRIJ LAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether there is any scheme for issuance of remote pilot certificates;
- (b) if so, the details specifically about the benefits it bring to the country's aviation sector and overall national interests;
- (c) the number of pilot licenses issued in the past few years; and
- (d) the breakup of these pilot licenses?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b) Yes sir,
Remote Pilot Training Organisations (RPTO) are authorized to issue Remote Pilot Certificates (RPC) as per the provisions outlined in Rule 34 of the 2021 Drone Rule, as amended by the Drone (Amendment) Rules of 2022.

Drones offer tremendous benefits to almost every sector of the economy, including but not limited to, agriculture, infrastructure, emergency response, transportation, geospatial mapping, media and entertainment, law enforcement, etc. enabling these activities to be performed in an efficient and cost-effective manner.

(c) and (d) As on 23.11.2023, Remote Pilot certificates have been issued to 8307 pilots. However, some of the Drone Pilots have been issued certificates in more than one category. The detailed category wise break-up is as follow:

Class	Male	Female	Others
Nano	0	0	0
Micro	77	12	0
small	7777	434	7
Medium	1234	64	7